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Title: Papers laid on the Table of the House by Ministers/members.

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ।

(1) क्यर उद्योग अधिनियम, 1953 की धारा 26 की उपधारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) क्यर बोर्ड (सेवाएं) उप-नियम, 1983, जो 17 दिसम्बर, 1983 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 4481 में प्रकाशित हुए थे।

(दो) क्यर बोर्ड (सेवाएं) संशोधन उप-नियम, 1985, जो 19 अक्टूबर, 1985 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 4893 में प्रकाशित हुए थे।

(तीन) क्यर बोर्ड (सेवाएं) संशोधन उप-नियम, 1989, जो 15 मार्च, 1989 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 187(अ) में प्रकाशित हुए थे।

(चार) क्यर बोर्ड (सेवाएं) तीसरा संशोधन उप-नियम, 1992, जो 30 अप्रैल, 1992 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 304(अ) में प्रकाशित हुए थे।

(पांच) क्यर बोर्ड (सेवाएं) (दूसरा संशोधन) उप-नियम, 1989, जो 2 नवम्बर, 1989 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 900 (अ) में प्रकाशित हुए थे।

(छह) क्यर बोर्ड (सेवाएं) संशोधन उप-नियम, 1987, जो 3 मार्च, 1987 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 158(अ) में प्रकाशित हुए थे।

(सात) क्यर बोर्ड (सेवाएं) दूसरा संशोधन उप-नियम, 1990, जो 21 जनवरी, 1992 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 60(अ) में प्रकाशित हुए थे।

(आठ) क्यर बोर्ड (सेवाएं) दूसरा संशोधन उप-नियम, 1990, जो 6 जून, 1990 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 460(अ) में प्रकाशित हुए थे।

(नौ) क्यर बोर्ड (सेवाएं) तीसरा संशोधन उप-नियम, 1989, जो 2 जनवरी, 1990 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 5(अ) में प्रकाशित हुए थे।

(दस) क्यर बोर्ड (सेवाएं) संशोधन उप-नियम, 1997, जो 27 फरवरी, 1997 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 154(अ) में प्रकाशित हुए थे।

(ग्यारह) क्यर बोर्ड (सेवाएं) संशोधन उप-नियम, 2006, जो 18 अगस्त, 2006 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 484(अ) में प्रकाशित हुए थे।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

(Placed in Library, See No. LT 9650/2008)

(3) (एक) सेंटर फॉर द डेवलपमेंट ऑफ ग्लास इंडस्ट्री, फिरोजाबाद के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेंटर फॉर द डेवलपमेंट ऑफ ग्लास इंडस्ट्री, फिरोजाबाद के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9651/2008)

(4) (एक) सेंटरल इन्स्टिट्यूट ऑफ टूल डिजाइन, हैदराबाद के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेंटरल इन्स्टिट्यूट ऑफ टूल डिजाइन, हैदराबाद के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9652/2008)

(5) (एक) टेक्नोलॉजी डेवलपमेंट सेंटर, मुम्बई के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) टेक्नोलॉजी डेवलपमेंट सेंटर, मुम्बई के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9653/2008)

(6) (एक) सेंटरल टूल रूम, तुधियाना के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेंटरल टूल रूम, तुधियाना के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9654/2008)

(7) (एक) इंडो-जर्मन टूल रूम, औरंगाबाद के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडो-जर्मन टूल रूम, औरंगाबाद के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9655/2008)

(Placed in Library, See No. LT 9665/2008)

(18) (एक) इंडो-डैनिश टूल रूम, जमशेदपुर के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडो-डैनिश टूल रूम, जमशेदपुर के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9666/2008)

(19) (एक) टेवनोलॉजी डेवलपमेंट सेंटर (प्रोसेस कम प्रोडक्ट डेवलपमेंट सेंटर), मेरठ के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) टेवनोलॉजी डेवलपमेंट सेंटर (प्रोसेस कम प्रोडक्ट डेवलपमेंट सेंटर), मेरठ के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9667/2008)

(20) (एक) टेवनोलॉजी डेवलपमेंट सेंटर (सेंट्रल फुटवियर ट्रेनिंग इन्स्टिट्यूट), चेन्नई के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) टेवनोलॉजी डेवलपमेंट सेंटर (सेंट्रल फुटवियर ट्रेनिंग इन्स्टिट्यूट), चेन्नई के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9668/2008)

(21) (एक) नेशनल इंस्टिट्यूट फॉर माइक्रो, स्मॉल एण्ड मीडियम इंटरप्राइजेज, हैदराबाद के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट फॉर माइक्रो, स्मॉल एण्ड मीडियम इंटरप्राइजेज, हैदराबाद के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9669/2008)

(22) (एक) नेशनल इंस्टिट्यूट फॉर इंटरप्रेन्योरशिप एण्ड स्मॉल बिजनेस डेवलपमेंट, नोएडा के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट फॉर इंटरप्रेन्योरशिप एण्ड स्मॉल बिजनेस डेवलपमेंट, नोएडा के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9670/2008)

(23) (एक) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2007-2008 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9671/2008)

(24) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(क) (एक) ओमनीबस इंडस्ट्रियल डेवलपमेंट कारपोरेशन ऑफ दमण एंड दीव एण्ड दादरा एंड नागर हवेली लिमिटेड ननी दमण के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) ओमनीबस इंडस्ट्रियल डेवलपमेंट कारपोरेशन ऑफ दमण एंड दीव एण्ड दादरा एंड नागर हवेली लिमिटेड ननी दमण के वर्ष 2006-2007 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 9672/2008)

(ख) (एक) अंडमान एण्ड निकोबार आईलैंड्स इंटीग्रेटेड डेवलपमेंट कारपोरेशन लिमिटेड, पोर्टब्लेयर के वर्ष 2006-2007 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अंडमान एण्ड निकोबार आईलैंड्स इंटीग्रेटेड डेवलपमेंट कारपोरेशन लिमिटेड, पोर्टब्लेयर के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9673/2008)

(ग) (एक) राष्ट्रीय तद्य उद्योग लिमिटेड, नई दिल्ली के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) राष्ट्रीय तद्य उद्योग लिमिटेड, नई दिल्ली का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियतक-महालेखापरीक्षक की टिप्पणियां।

(25) उपर्युक्त (24) की मद संख्या (क) और (ख) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9674/2008)

(26) अंडमान और निकोबार द्वीपसमूह खादी और ग्रामोद्योग बोर्ड विनियमन, 1988 की धारा 40 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) अंडमान और निकोबार द्वीपसमूह खादी और ग्रामोद्योग बोर्ड (कार्यपाल अधिकारी) भर्ती नियम, 2007, जो 26 अक्टूबर, 2007 के अंडमान और निकोबार के राजपत्र में अधिसूचना संख्या 235/07/एफ.सं. 50-274/2000-डीईवी I में प्रकाशित हुए थे।

(दो) अंडमान और निकोबार द्वीपसमूह खादी और ग्रामोद्योग बोर्ड (समूह "ग" और समूह "घ") भर्ती नियम, 2007, जो 26 अक्टूबर, 2007 के अंडमान और निकोबार के राजपत्र में अधिसूचना संख्या 236/07/एफ.सं. 50-274/2000-डीईवी I में प्रकाशित हुए थे।

(27) उपर्युक्त (26) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9675/2008)

(28) खादी और ग्रामोद्योग आयोग अधिनियम, 1956 की धारा 10 के अंतर्गत जारी अधिसूचना संख्या का.आ. 523(अ), जो 17 मार्च, 2008 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा 1 मार्च, 2007 की अधिसूचना संख्या का.आ. 306(अ) में संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(29) उपर्युक्त (28) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9676/2008)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2007-2008.

(Placed in Library, See No. LT 9677/2008)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2007-2008.

(Placed in Library, See No. LT 9678/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2007-2008.

(Placed in Library, See No. LT 9679/2008)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Liquid Crystal Research, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Liquid Crystal

Research, Bangalore, for the year 2007-2008.

(Placed in Library, See No. LT 9680/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2007-2008.

(Placed in Library, See No. LT 9681/2008)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2007-2008.

(Placed in Library, See No. LT 9682/2008)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2007-2008.

(Placed in Library, See No. LT 9683/2008)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, Allahabad, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences, Allahabad, for the year 2007-2008.

(Placed in Library, See No. LT 9684/2008)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT 9685/2008)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2007-2008.

(Placed in Library, See No. LT 9686/2008)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2007-2008.

(Placed in Library, See No. LT 9687/2008)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9688/2008)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9689/2008)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2007-2008, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2007-2008.

(Placed in Library, See No. LT 9690/2008)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2007-2008.

(Placed in Library, See No. LT 9691/2008)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Plant Genome Research, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for Plant Genome Research, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9692/2008)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2007-2008.

(Placed in Library, See No. LT 9693/2008)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Center for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Center for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2007-2008.

(Placed in Library, See No. LT 9694/2008)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2007-2008.

(Placed in Library, See No. LT 9695/2008)

(20) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9696/2008)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2007-2008.

(Placed in Library, See No. LT 9697/2008)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Vasco-Da-Gama, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Vasco-Da-Gama, for the year 2007-2008.

(Placed in Library, See No. LT 9698/2008)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2007-2008.

(Placed in Library, See No. LT 9699/2008)

(24) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2007-2008.

(Placed in Library, See No. LT 9700/2008)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2007-2008.

(Placed in Library, See No. LT 9701/2008)

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the years 2005-2006 and 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the years 2005-2006 and 2006-2007, together with Audit Report thereon.

(iii) Statement regarding review (Hindi and English versions) by the Government of the working of the Council of Scientific and Industrial Research, New Delhi, for the years 2005-2006 and 2006-2007.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in Library, See No. LT 9702/2008)

(28) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Raman Research Institute, Bangalore, for the year 2007-2008.

(Placed in Library, See No. LT 9703/2008)

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT 9704/2008)

- (30) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2007-2008, together with Audit Report thereon.
- (iii) Statement regarding review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2007-2008.

(Placed in Library, See No. LT 9705/2008)

- (31) copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2007-2008.
- (ii) Annual Report of the National Research Development Corporation, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9706/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table -

- (1) A copy of the Indo-Tibetan Border Police Force, Constable (Tailor), Constable (Gardener) and Constable (Cobbler) Group 'C' posts recruitment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 656(E) in Gazette of India dated the 17th September, 2008 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No. LT 9707/2008)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968:-

- (i) The Central Industrial Security Force (Group "A" and "B" Civilian Gazetted Posts) Recruitment Amendment Rules, 2008 published in Notification No. G.S.R. 652(E) in Gazette of India dated the 12th September, 2008.
- (ii) The Central Industrial Security Force (Group "B" Civilian Non-Gazetted Posts Recruitment (Amendment) Rules, 2008 published in Notification No. G.S.R. 653(E) in Gazette of India dated the 12th September, 2008.

(Placed in Library, See No. LT 9708/2008)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (i) The Border Security Force Water Wing Group 'A' (Technical Staff) Recruitment Amendment Rules, 2008 published in Notification No. G.S.R. 25 in Gazette of India dated the 9th February, 2008.

(ii) The Border Security Force (Group'C' Combatised, Para-Medical Staff) Recruitment (Amendment) Rules, published in Notification No. G.S.R. 126 in Gazette of India dated the 12th July, 2008.

(iii) The Border Security Force, (Engineering Officer) Recruitment (Amendment) Rules, 2007 published in Notification No. G.S.R. 227 in Gazette of India dated the 31st October, 2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (iii) of (3) above.

(Placed in Library, See No. LT 9709/2008)

(5) A copy of the Central Industrial Security Force, Security Wing (Subordinate Ranks) Recruitment (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 672(E) in Gazette of India dated the 23rd September, 2008 issued under article 309 of the Constitution.

(Placed in Library, See No. LT 9710/2008)

(6) A copy of the Chandigarh Administration Private Security Agencies Rules, 2006 (Hindi and English versions) published in Notification No. 616(GOI)HIII(2)-2006/20687 in Chandigarh Administration Gazette dated the 7th November, 2006 under sub-section (4) of Section 25 of the Private Security Agencies (Regulation) Act, 2005.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 9711/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Gangtok, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Gangtok, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9712/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Karnataka, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Karnataka, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9713/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, UT Mission Authority, Andaman and Nicobar Islands, Port Blair, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, UT Mission Authority, Andaman and Nicobar Islands, Port Blair, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 9714/2008)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Education Project Council, Ranchi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Education Project Council, Ranchi, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 9715/2008)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2006-2007.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 9716/2008)

(11) (i) A copy of the Annual Report (Hindi and English versions) of Himachal Pradesh Primary Education Society (Sarva Siksha Abhiyan State Mission Authority), Shimla, for the years 2005-2006 and 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Himachal Pradesh Primary Education Society (Sarva Siksha Abhiyan State Mission Authority), Shimla, for the years 2005-2006 and 2006-2007.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 9717/2008)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Mizoram, Aizawl, for the years 2005-2006 and 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Mizoram, Aizawl, for the years 2005-2006 and 2006-2007.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 9718/2008)

(15) (i) A copy of the Annual Report (Hindi and English versions) of Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2006-2007.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 9719/2008)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan UT of Daman and Diu, Daman, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan UT of Daman and Diu, Daman, for the year 2004-2005.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan UT of Daman and Diu, Daman, for the years 2005-2006 and 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan UT of Daman and Diu, Daman, for the years 2005-2006 and 2006-2007.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 9721/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): On behalf of Shrimati V. Radhika Selvi, I beg to lay on the Table:-

(1) A copy of the National Disaster Management Authority (Financial Advisor) Recruitment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 26(E) in Gazette of India dated the 11th January, 2008 under Section 77 of the Disaster Management Act, 2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9722/2008)

(3) A copy each of the following Notifications (Hindi and English versions) under Section 389 of the New Delhi Municipal Council Act, 1994:-

- (i) The New Delhi Municipal Council (Appointment of agents of absentee owners of lands and buildings) Bye-laws, 2008 published in Notification No. F.No. 4/1/2006/NDMC/6680 in Delhi Gazette dated the 11th April, 2008.
- (ii) The New Delhi Municipal Council (Registration and Control of Dogs) Bye-laws, 2008 published in Notification No. F. No. 4/16/2006/UD/NDMC/6679 in Delhi Gazette dated the 11th April, 2008.
- (iii) The New Delhi Municipal Council (Payment of Property Tax) Bye-laws, 2008 published in Notification No. F. No. 4/2/2006/UD/NDMC/6681 in Delhi Gazette dated the 11th April, 2008.
- (iv) The New Delhi Municipal Council (Sealing of Unauthorised Construction) Rules, 2008 published in Notification No. G.S.R. 411(E) in Delhi Gazette dated the 29th May, 2008.
- (v) The recruitment regulations for the post of Legal Advisor of New Delhi Municipal Council of New Delhi, 2001 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (vi) The recruitment regulations for the post of Assistant Engineer (Electric) of New Delhi Municipal Council of New Delhi, 2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (vii) The recruitment regulations for the post of Executive Engineer (Electric) of New Delhi Municipal Council of New Delhi, 2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (viii) The recruitment regulations for the post of Superintending Engineer (Electric) of New Delhi Municipal Council of New Delhi, 2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (ix) The recruitment regulations for the post of Additional Law Officer of New Delhi Municipal Council of New Delhi, 2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (x) The recruitment regulations for the post of Law Officer of New Delhi Municipal Council of New Delhi, 2001 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.

- (xi) The recruitment regulations for the post of Deputy Law Officer/Municipal Prosecutor of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xii) The recruitment regulations for the post of Assistant Law Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xiii) The recruitment regulations for the post of Senior Accounts Officer/Finance Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xiv) The recruitment regulations for the post of Accounts Officer/Finance Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xv) The recruitment regulations for the post of Assistant Accounts/Finance Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xvi) The recruitment regulations for the post of Junior Accounts Officer of New Delhi Municipal Council of New Delhi, 2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xvii) The recruitment regulations for the post of Sanitation Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xviii) The recruitment regulations for the post of Chief Estimator (Civil) of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xix) The recruitment regulations for the post of Senior Shift Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xx) The recruitment regulations for the post of Chief Security Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xxi) The recruitment regulations for the post of Assistant Fire Officer of New Delhi Municipal Council of New Delhi,2007 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xxii) The recruitment regulations for the post of Fire Officer of New Delhi Municipal Council of New Delhi,2007 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xxiii) The recruitment regulations for the post of Superintendent Commercial of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xxiv) The recruitment regulations for the post of Assistant Commercial Officer of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.
- (xxv) The recruitment regulations for the post of Superintending Engineer (Civil) of New Delhi Municipal Council of New Delhi,2006 published in Notification No. F. No. 19/5/08/RR/NDMC/UD/8686/888 in Delhi Gazette dated the 15th May, 2008.

(Placed in Library, See No. LT 9723/2008)

INDUSTRY (SHRI ASHWANI KUMAR): On behalf of Shri Pawan Kumar Bansal, I beg to lay on the Table a copy of the 11th Progress Report (Hindi and English versions) on the action taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto-December, 2008.

(Placed in Library, See No. LT 9724/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Section 18-G of the Industries (Development and Regulation) Act, 1951:-

- (i) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 1035(E) in Gazette of India dated the 29th April, 2008.
- (ii) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 1179(E) in Gazette of India dated the 21st May, 2008.
- (iii) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 1865(E) in Gazette of India dated the 29th July, 2008.
- (iv) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 1866(E) in Gazette of India dated the 29th July, 2008.
- (v) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 2029(E) in Gazette of India dated the 12th August, 2008.
- (vi) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 2030(E) in Gazette of India dated the 12th August, 2008.
- (vii) The Newsprint Control (Amendment) Order, 2008, published in Notification No. S.O. 2066(E) in Gazette of India dated the 19th August, 2008.

(Placed in Library, See No. LT 9725/2008)

(2) A copy of the Notification No. S.O. 2439(E) (Hindi and English versions) published in Gazette of India dated the 10th October, 2008, making certain amendments in Notification No. S.O. 477(E) dated the 25th July, 1991 issued under Section 29B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 9726/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of National Council for Cement and Building Materials, Ballabgarh, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Council for Cement and Building Materials, Ballabgarh, for the year 2007-2008.

(Placed in Library, See No. LT 9727/2008)

(4) A copy of the Intellectual Property Appellate Board (Group 'A' and Group 'B') Recruitment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 345(E) in Gazette of India dated the 8th May, 2008 under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

(Placed in Library, See No. LT 9728/2008)

(5) A copy of the Indian Boiler (Amendment) Regulations, 2008 (Hindi and English versions) published in Notification No. G.S.R.

123 in Gazette of India dated the 5th July, 2008 under sub-section (2) of Section 28 of the Indian Boilers Act, 1923.

(Placed in Library, See No. LT 9729/2008)

(6) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2007-2008.

(ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9730/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2006-2007, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9731/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Sansthan, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Sansthan, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 9732/2008)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal (Kendriya Hindi Sansthan), Agra, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal (Kendriya Hindi Sansthan), Agra, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Hindi Shikshan Mandal (Kendriya Hindi Sansthan), Agra, for the year 2006-2007.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 9733/2008)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2006-2007, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2006-2007.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 9734/2008)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2006-2007.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 9735/2008)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2006-2007.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 9736/2008)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2006-2007.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 9737/2008)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the All India Council for Technical Education, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 2005-2006.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library, See No. LT 9738/2008)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the All India Council for Technical Education, New Delhi, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 2006-2007.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library, See No. LT 9739/2008)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2006-2007, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2006-2007.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT 9740/2008)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the year 2005-2006, alongwith Accounts.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library, See No. LT 9741/2008)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines University, Dhanbad, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian School of Mines University, Dhanbad, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian School of Mines University, Dhanbad, for the year 2006-2007.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library, See No. LT 9742/2008)

(24) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2006-2007.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library, See No. LT 9743/2008)

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2006-2007.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT 9744/2008)

(28) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part- I and II), Delhi, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi (Part- I and II), Delhi, for the year 2006-2007.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No. LT 9745/2008)

(30) A copy each of the following Notifications (Hindi and English versions) under Section 24 of the All India Council for Technical Education Act, 1987:-

(i) The All India Council for Technical Education admission of Students in Degree Engineering Programmes through lateral entry Regulations 2007, published in Notification No. F.37-3/Legal/2007 in Gazette of India dated the 23rd February, 2007.

(ii) The All India Council for Technical Education (Group 'A', 'B' and 'C' posts) Recruitment Regulations, 2007, published in Notification No. F. No. 37-3/Legal(iii)/2007 in Gazette of India dated the 2nd November, 2007.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No. LT 9746/2008)

(32) A copy each of the following Notifications (Hindi and English versions) issued under Section 43 of the Maulana Azad

National Urdu University Act, 1996:-

- (i) Notification No. 7 published in weekly Gazette of India dated the 16th February, 2007, making certain amendment to the Statute 39 of the Statutes of Maulana Azad National Urdu University Act, 1996.
- (ii) Notification No. 24 published in weekly Gazette of India dated the 16th June, 2007, making certain amendment to the Statute 2 of the Statutes of Maulana Azad National Urdu University Act, 1996.

(Placed in Library, See No. LT 9747/2008)

- (33) A copy each of the following Notifications No. 217 (Hindi and English versions) published in Gazette of India dated the 2nd November, 2007, containing First Ordinance on admission to the University, and the Degrees, Diplomas and Certificates, under sub-section (2) of Section 46 of the Manipur University Act, 2005.

(Placed in Library, See No. LT 9748/2008)

- (34) A copy of the Notification No. A.U./Comm.Sec./St.30(5)A/2008 (Hindi and English versions) published in Gazette of India dated the 16th February, 2008, making certain amendments/deletion to the Clause (ii) and (iii) of the Statute 30(5) of the University of Allahabad Act, 2005, concerning to the Constituent Institutes issued under Section 28 of the said Act.

(Placed in Library, See No. LT 9749/2008)

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2006-2007.

- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No. LT 9750/2008)

- (37) A copy of the Resolution (Hindi and English versions) with regard to Central Educational Institutions (Reservation in Admission) Act, 2006.

- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No. LT 9751/2008)

- (39) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2006-2007, together with Audit Report thereon.

- (40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

(Placed in Library, See No. LT 9752/2008)

- (41) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2007-2008.

(Placed in Library, See No. LT 9753/2008)

- (42) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2006-2007, together with Audit Report thereon.

- (43) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (42) above.

(Placed in Library, See No. LT 9754/2008)

- (44) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2006-2007, together with Audit Report thereon.
- (45) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (44) above.
- (Placed in Library, See No. LT 9755/2008)
- (46) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Kohima, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland University, Kohima, for the year 2006-2007.
- (47) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (46) above.
- (Placed in Library, See No. LT 9756/2008)
- (48) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Allahabad, Allahabad, for the year 2005-2006.
- (49) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (48) above.
- (Placed in Library, See No. LT 9757/2008)
- (50) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the University Grants Commission Act, 1956:-
- (i) The University Grants Commission (Minimum Standards of Instruction for the Grant of the Master's Degree through Formal Education) Regulations (First Amendment), 2007 published in Notification No. 11 in weekly Gazette of India dated the 15th March, 2008.
- (ii) The University Grants Commission (Minimum Standards of Instruction for the Grant of the First Degree through Formal Education) Regulations (First Amendment), 2007 published in Notification No. 15 in weekly Gazette of India dated the 14th April, 2008.
- (51) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (50) above.
- (Placed in Library, See No. LT 9758/2008)
- (52) (i) A copy of the Annual Report (Hindi and English versions) of University Grants Commission, New Delhi, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of University Grants Commission, New Delhi, for the year 2006-2007, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University Grants Commission, New Delhi, for the year 2006-2007.
- (53) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (52) above.
- (Placed in Library, See No. LT 9759/2008)
- (54) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2006-2007, together with Audit Report thereon.
- (55) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (54) above.
- (Placed in Library, See No. LT 9760/2008)
- (56) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur, for the year

2006-2007, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Durgapur, for the year 2006-2007.
- (57) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (56) above.
- (Placed in Library, See No. LT 9761/2008)
- (58) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hazratbal, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hazratbal, for the year 2006-2007.
- (59) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (58) above.
- (Placed in Library, See No. LT 9762/2008)
- (60) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2006-2007.
- (61) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (60) above.
- (Placed in Library, See No. LT 9763/2008)
- (62) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Jamshedpur, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Jamshedpur, for the year 2006-2007.
- (63) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (62) above.
- (Placed in Library, See No. LT 9764/2008)
- (64) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Institute of Technology, Bhopal, for the year 2006-2007.
- (65) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (64) above.
- (Placed in Library, See No. LT 9765/2008)
- (66) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hamirpur, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hamirpur, for the year 2006-2007.
- (67) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (66) above.
- (Placed in Library, See No. LT 9766/2008)
- (68) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya National Institute of Technology, Jaipur, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Malaviya National Institute of Technology, Jaipur, for the year 2006-2007, together with Audit Report.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya National Institute of Technology, Jaipur, for the year 2006-2007.

(69) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (68) above.

(Placed in Library, See No. LT 9767/2008)

(70) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2006-2007.

(71) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (70) above.

(Placed in Library, See No. LT 9768/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9769/2008)

(3) The Rubber Board (Rubber Production Commissioner and Secretary) Recruitment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 205(E) in Gazette of India dated the 25th March, 2008 under sub-section (3) of Section 25 of the Rubber Act, 1947 together with a corrigendum published in Notification No. G.S.R. 318(E) dated the 30th April, 2008.

(Placed in Library, See No. LT 9770/2008)

(4) A copy of the Agricultural and Processed Food Products Export Development Authority (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. S.O. 961(E) in Gazette of India dated the 13th June, 2007 under Section 34 of the Agricultural and Processed Food Products Export Development Authority Act, 1985.

(Placed in Library, See No. LT 9771/2008)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963:-

(i) The Export of Milk Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2007, published in Notification No. S.O. 1397 in Gazette of India dated the 12th May, 2007.

(ii) The Export of Fresh, Frozen and Processed Fish and Fishery Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2006, published in Notification No. S.O. 612 in Gazette of India dated the 3rd March, 2007.

(iii) The Export of Bivalve Molluscs (Quality Control, Inspection and Monitoring) Amendment Rules, 2007, published in Notification No. S.O. 763(E) in Gazette of India dated the 15th May, 2007.

(Placed in Library, See No. LT 9772/2008)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board, Cochin, for the year 2007-2008, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 2007-2008.

(Placed in Library, See No. LT 9773/2008)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs and SEZs, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs and SEZs, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9774/2008)

- (8) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963:-

- (i) The Export of Fresh, Frozen and Processed Fish and Fishery Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2008 published in Notification No. S.O. 1519 in Gazette of India dated the 28th June, 2008.
- (ii) The Export of Egg Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2008 published in Notification No. S.O. 1516 in Gazette of India dated the 28th June, 2008.
- (iii) The Export of Fresh Poultry meat Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2008 published in Notification No. S.O. 1517 in Gazette of India dated the 28th June, 2008.
- (iv) The Export of Honey (Quality Control, Inspection and Monitoring) Amendment Rules, 2008 published in Notification No. S.O. 1518 in Gazette of India dated the 28th June, 2008.
- (v) The Export of Milk Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2008 published in Notification No. S.O. 1515 in Gazette of India dated the 28th June, 2008.

(Placed in Library, See No. LT 9775/2008)

- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2007-2008.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9776/2008)

- (b) (i) Review by the Government of the working of the STCL Limited, Bangalore, for the year 2007-2008.
- (ii) Annual Report of the STCL Limited, Bangalore, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9777/2008)

- (c) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2007-2008.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9778/2008)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Trade Information, New Delhi,

for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9779/2008)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2007-2008.

(Placed in Library, See No. LT 9780/2008)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2007-2008.

(Placed in Library, See No. LT 9781/2008)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2007-2008.

(Placed in Library, See No. LT 9782/2008)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2007-2008.

(Placed in Library, See No. LT 9783/2008)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the CAPEXIL (Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the CAPEXIL (Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT 9784/2008)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2007-2008.

(Placed in Library, See No. LT 9785/2008)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 9786/2008)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the CHEMEXCIL (Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council), Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the CHEMEXCIL (Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council), Mumbai, for the year 2007-2008.

(Placed in Library, See No. LT 9787/2008)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2007-2008.

(Placed in Library, See No. LT 9788/2008)

(20) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC (Formerly Engineering Export Promotion Council) India, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (Formerly Engineering Export Promotion Council), Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT 9789/2008)

(21) A copy of the Agricultural and Processed Food Products Export Development Authority (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. 2835 in the Gazette of India dated the 3rd December, 2008 under Section 34 of the Agricultural and Processed Food Products Export Development Authority Act, 1985.

(Placed in Library, See No. LT 9790/2008)

(22) A copy each of the following Notification (Hindi and English versions) issued under Tobacco Board Act, 1975:-

- (i) S.O.959 (E) published in Gazette of India dated the 13th June, 2007 relaxing the operation of the provision of section 10 of the Tobacco Board Act, 1975 in the State of Andhra Pradesh for the period commencing from the date of publication of this Notification and ending up to 15th September, 2007, and permits the sale of excess FCV tobacco crop of the registered growers and unauthorized FCV tobacco crop of the unregistered growers at the auction platforms authorized by the Tobacco Board.
- (ii) S.O.960 (E) published in Gazette of India dated the 13th June, 2007 authorizing the Tobacco Board to admit, from the date of publication of this Notification and up to 15th September, 2007, the registered traders and dealers of the Tobacco Board to purchase, at its auction platforms in the State of Andhra Pradesh the excess FCV tobacco produced by the registered growers and the FCV tobacco produced by unregistered growers in the State of Andhra Pradesh, subject to certain conditions.
- (iii) S.O. 1596 (E) published in Gazette of India dated the 1st July, 2008 authorizing the Tobacco Board to admit, from the date of publication of this Notification and up to 15th September, 2008, the registered traders and dealers of the Tobacco Board to purchase, at its auction platforms in the State of Andhra Pradesh the excess FCV tobacco produced by the registered growers and the FCV tobacco produced by unregistered growers in the State of Andhra Pradesh, subject to certain conditions.
- (iv) S.O. 1597 (E) published in Gazette of India dated the 1st July, 2008 relaxing the operation of the provision of the Section 10 of the Tobacco Board Act, 1975, in the State of Andhra Pradesh for the period commencing from the date of publication of this notification and ending upto 15th September, 2008, and permit the sale of excess FCV tobacco crop by the registered growers and unathorised FCV tobacco crop of the unregistered farmers at the auction platform authorized by the Tobacco Board.
- (v) S.O. 1598 (E) published in Gazette of India dated the 1st July, 2008 authorizing the Tobacco Board to admit, from the date of publication of this Notification and up to 30th April, 2009, the registered traders and dealers of the Tobacco Board to purchase, at its auction platforms in the State of Karnataka, the excess FCV tobacco produced by the registered growers and the FCV tobacco produced by unregistered growers in the State of Karnataka, subject to certain conditions.

- (vi) S.O. 1599 (E) published in Gazette of India dated the 1st July, 2008 relaxing the operation of the provision of the Section 10 of the Tobacco Board Act, 1975, in the State of Karnataka for the period commencing from the date of publication of this notification and ending upto 30th April, 2009, and permit the sale of excess FCV tobacco crop of the registered growers and unauthorised FCV tobacco crop of the unregistered farmers at the auction platform authorized by the Tobacco Board.

(Placed in Library, See No. LT 9791/2008)